

15.58 hrs.

CONSTITUTION (AMENDMENT) BILL *
(amendment of articles 243ZD and 243ZE)

Title: Introduction of the Constitution (Amendment) Bill, 2003 (Amendment of articles 243ZD and 243 ZE)

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.
